

[Dr. Bhalchandra Mungekar]

The Congress-NCP Government of Maharashtra renamed the Pune University as the Savitribai Phule Pune University in 2015 to pay homage to her. I request the Union Government to celebrate 3rd January, Savitribai Phule's birthday, from the next year, as Women's Education Day (Mahila Shikshan Din) in recognition of her historic mission of laying the foundation of women's education in India.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the Special Mention raised by the hon. Member.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I also associate myself with the Special Mention raised by the hon. Member.

SHRI SHANTARAM NAIK (Goa): Sir, I also associate myself with the Special Mention raised by the hon. Member.

SOME HON. MEMBERS: Sir, we all associate ourselves with the Special Mention raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Shri K. K. Ragesh. Mention the subject and lay it on the Table.

**Demand to take immediate measures for implementation of
Pension Scheme, 2009 for employees of
Food Corporation of India**

SHRI K. K. RAGESH (Kerala): Sir, the employees of Food Corporation of India (FCI) have long been pursuing the implementation of pension scheme finalized between the management of FCI and the employees' unions. The FCI management has signed an agreement with the trade unions and FCI Officers' Association regarding implementation of the Pension Scheme in 2009. As per the agreement, the FCI management has to remit ten per cent of basic pay and DA as the contribution to the pension fund with effect from 2007 in accordance with the Government of India guidelines. But, till date, no action regarding this has been taken. Such a pension scheme is already implemented in the other PSEs, including CWC (Central Warehousing Corporation) under the Ministry of Food, Consumer Affairs and Public Distributions itself. The Pension Scheme has already received the concurrence from the Ministry of FCPD, way back in 2012. It was observed that the scheme is in accordance with the guidelines of the Department of Public Enterprises (DPE). Hence, I would like to demand immediate measures from the Government to implement the Pension Scheme.

MR. DEPUTY CHAIRMAN: Shri Dilip Kumar Tirkey.